

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) and (b) The central Government has accorded 'in principle' approval for the site at Kovvada in Srikakulam district of Andhra Pradesh for locating six units of 1000 MW each, to be set up in technical cooperation with the USA. The first phase consists of two units.

(c) The estimates of investments would emerge after the discussions with the Companies of the USA are concluded.

(d) The Government of Andhra Pradesh had offered the site at Kovvada for setting up nuclear power plants which has been approved. The pre project activities including land acquisition in co-operation with State Government have commenced.

(e) Does not arise.

(f) The nuclear power project at Kovvada is a central sector project to be executed by Nuclear Power Corporation of India Limited, a PSU of Department of Atomic Energy. The investment will be met through combination of external credit/market borrowings and equity.

#### **Atomic power plants in Rajasthan**

†2486. SHRI ASHK ALI TAK: Will the PRIME MINISTER be pleased to state:

(a) the number of atomic energy power stations to be set up in Rajasthan along with the location thereof;

(b) whether the proposal to increase the power generation capacity of power station Rawatbhata, Kota is under consideration of Government; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (c) Presently six nuclear power reactors (RAPS 1 to 6) with a total installed capacity of 1180 MW are in operation at Rawatbhata in Rajasthan. The Central Government had accorded financial sanction for two more nuclear power reactors of 700 MW capacity each, to be set up at the same site. The project has been launched and excavation is in progress. On completion of the project in the year 2016-17, the station capacity will increase to 2580 MW.

#### **Closing down of units of NPCIL**

2487. SHRI R.C. SINGH: Will the PRIME MINISTER be pleased to state:

(a) the reasons that Nuclear Power Corporation of India Limited (NPCIL) decided to close down two units of Tarapur; and

(b) the total production from the units of Tarapur, unit-wise?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) All the four units of Tarapur Atomic Power Station are in operation and no decision is taken to close them.

(b) The generation of electricity from TAPS 1 to 4 in the year 2009-10 and 2010-11 (upto October, 2010), unit-wise is as follows :-

Unit	Generation in Million Units	
	2009-10	2010-11 (upto Oct.)
TAPS-1	1199	686
TAPS-2	1251	812
TAPS-3	2787	1743
TAPS-4	2754	1632

#### **Attitude of US towards Nuclear Liability Bill**

2488. SHRI TARUN VIJAY: Will the PRIME MINISTER be pleased to state the attitude of US Government towards Nuclear Liability Bill, specially in the wake of their open objection to the Bill's clause 17(B)?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Some potential suppliers have raised certain issues mainly relating to application of right of recourse of the operator, as provided in section 17 (b) of the Civil Liability for Nuclear Damage Act, 2010. In the November 8, 2010 Joint Statement of Hon'ble Prime Minister Dr. Manmohan Singh and US President Barack Obama, the two leaders noted both countries had enacted domestic legislations and were also signatories to the Convention on Supplementary Compensation (CSC). They further noted that India intends to ratify the CSC within the coming year and is committed to ensuring a level playing field for US companies seeking to enter the Indian nuclear energy sector, consistent with India's national and international legal obligations.

#### **Shortage of manpower in culture institutions**

2489. SHRI ISHWAR SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government is seized of the crisis-ridden existence of the country's top cultural institutions like National Museum, National Library, Archaeological Survey of India and National Archives, etc., due to lack of professional manpower at middle rung; and

(b) whether Government had earlier proposed to set up a search-cum-selection committee to recruit professional manpower instead of going *via* the UPSC selection route?